

ITEM NO.803

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3049/2026

MUNNA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Only I.A. No. 196974/2026 in SLP CrI No. 12583/2026 is to be listed

WITH

I.A. No. 196974/2026 in SLP(CrI) No. 12583/2026 (II)

Date : 16-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. Prem Malhotra, AOR (mentioned by)

For Respondent(s) Dr. Vijendra Singh , AOR

Mr. Mohd. Fuzail Khan , AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 196974/2026 in SLP(CrI) No. 12583/2026:

Not to be deleted from the notified date i.e., on
24.07.2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR